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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ **CS(COMM) 275/2020**

DISNEY ENTERPRISES, INC. & ORS. .....Plaintiffs

Through Mr. Saikrishna Rajagopal with Mr. Sidharth Chopra, Ms. Sneha Jain and Ms. Disha Sharma, Ms. Snehima Jauhari and Ms. Surabhi Pande, Advs.

Versus

KIMCARTOON.TO & ORS. .....Defendants

Through None.

**CORAM:**
**HON'BLE MR. JUSTICE RAJIV SHAKDHER**

**O R D E R**

**% 27.07.2020**

**[Court hearing convened *via* video-conferencing on account of COVID-19]**

**I.A. No.6090/2020**

1. Allowed, subject to the plaintiffs curing the deficiencies referred to in the captioned applications within five days of the lockdown *qua* this Court being lifted.

**I.A. No.6091/2020**

2. This is an application filed under Section 80 read with Section 151 of the CPC. *Via* this application, the plaintiffs seek an exemption from serving notice on defendant nos. 47 and 48.

3. To be noted, defendant no. 47 is the Department of Telecommunications (DoT) while defendant no. 48 is the Ministry of Electronics and Information Technology (MEITY).

3.1 Ordinarily, the Union of India ought to have been sued, *albeit*,



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through DOT and MEITY.

4. However, this is an error of description and not intent and, hence, need not detain me so as to proceed further in the matter.

5. Accordingly, the prayer made in the application is allowed for the reasons given therein.

**CS(COMM) No. 275/2020 & I.A. No.6089/2020**

6. Issue summons in the suit and notice in the captioned application *via* all means including email.

7. The plaintiffs constitute companies, which are incorporated in various states of the United States of America.

7.1 The plaintiffs are *inter alia* in the business of creation, production and distribution of motion pictures/cinematograph films.

7.2 The plaintiffs are aggrieved by the fact that certain rogue websites are enabling the down-streaming of their creative work which includes films and other entertainment programmes, *albeit*, without requisite licenses. The plaintiffs aver that they have the copyright in the content of their creative works and, hence, need to be protected.

7.3 The rogue websites are arrayed as defendant nos. 1 to 37. The details of these websites, as set forth in the plaint, are extracted hereafter:

| S.No. | Domain Name | URL | IP Address |
|---|---|---|---|
| | Defendant No. 1 | | |
| 1. | Kimcartoon.to | https://kimcartoon.to/ | 104.26.4.133 |
| | | | 104.26.5.133 |
| 2. | kisscartoon.me | http://kisscartoon.me | 104.27.190.129 |
| | | | 104.27.191.129 |
| 3. | kisscartoon.se | http://kisscartoon.se | 104.28.20.225 |
| | | | 104.28.21.225 |
| 4. | kisscartoon.com | http://kisscartoon.com | 192.64.119.34 |
| 5. | kisscartoon.nl | https://kisscartoon.nl/ | 104.24.122.185 |



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| | | | 104.24.123.185 |
| 6. | kisscartoon.ac | http://kisscartoon.ac | 104.27.146.195 |
| | | | 104.27.147.195 |
| 7. | kisscartoon.is | http://kisscartoon.is | 104.26.8.56 |
| | | | 104.26.9.56 |
| 8. | kisscartoon.eu | http://kisscartoon.eu/ | 104.24.104.204 |
| | | | 104.24.105.204 |
| 9. | kisscartoon.es | http://kisscartoon.es/ | 104.28.10.40 |
| | | | 104.28.11.40 |
| 10. | kisscartoon.bz | http://kisscartoon.bz/ | 78.142.29.4 |
| 11. | kisscartoon.xyz | https://www16.kisscartoon.xyz/ | 104.28.14.4 |
| | | | 104.28.15.4 |
| 12. | kisscartoons.co | http://kisscartoons.co/ | 104.18.58.148 |
| | | | 104.18.59.148 |
| 13. | kisscartoon.ro | https://kisscartoon.ro/ | 104.18.56.11 |
| | | | 104.18.57.11 |
| 14. | kisscartoon.love | https://www1.kisscartoon.love/ | 104.31.80.60 |
| | | | 104.31.81.60 |
| 15. | kisscartoon.info | https://kisscartoon.info/ | 104.18.38.113 |
| | | | 104.18.39.113 |
| | Defendant No. 2 | | |
| 16. | Tv.xgomovies.com | https://tv.xgomovies.com/ | 160.153.208.136 |
| 17. | xgomovies.com | https://xgomovies.com/ | 160.153.208.136 |
| | Defendant No. 3 | | |
| 18. | Europixhd.io | https://europixhd.io | 104.24.104.153 |
| | | | 104.24.105.153 |
| 19. | europixhd.net | http://europixhd.net | 104.31.76.231 |
| | | | 104.31.77.231 |
| 20. | europix.biz | https://europix.biz/ | 104.27.138.15 |
| | | | 104.27.139.15 |
| 21. | topeuropix.com | https://topeuropix.com/ | 104.27.164.14 |
| | | | 104.27.165.14 |
| | Defendant No. 4 | | |
| 22. | Lookmovie.ag | https://lookmovie.ag | 104.31.0.179 |
| | | | 104.31.1.179 |
| 23. | lookmovie.ch | https://lookmovie.ch/ | 104.18.50.223 |
| | | | 104.18.51.223 |
| 24. | lookmovie.co | https://lookmovie.co/ | 104.18.56.6 |
| | | | 104.18.57.6 |
| | Defendant No. 5 | | |
| 25. | lookmovie.pro | https://lookmovie.pro/ | 207.180.251.37 |
| | Defendant No. 6 | | |



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| 26. | 123movieshub.vip | https://123movieshub.vip | 104.18.58.193 |
| | | | 104.18.59.193 |
| 27. | 123movieshub1.com | https://123movieshub1.com/ | 104.28.26.197 |
| | | | 104.28.27.197 |
| 28. | 123movieshub.one | https://ww.123movieshub.one/ | 104.27.172.121 |
| | | | 104.27.173.121 |
| 29. | 123movieshub.town | https://123movieshub.town/ | 104.27.134.61 |
| | | | 104.27.135.61 |
| 30. | 123movieshub.eu | https://123movieshub.eu/ | 104.27.132.58 |
| | | | 104.27.133.58 |
| | Defendant No. 7 | | |
| 31. | cinebloom.pro | https://cinebloom.pro/ | 207.180.216.107 |
| 32. | cinebloom.biz | https://cinebloom.biz/ | 104.28.30.93 |
| | | | 104.28.31.93 |
| | Defendant No. 8 | | |
| 33. | Cinebloom.org | https://www.cinebloom.org | 104.28.4.203 |
| | Defendant No. 9 | | |
| 34. | m.wcostream.com | https://m.wcostream.com | 192.162.136.33 |
| 35. | wcostream.com | https://www.wcostream.com | 192.162.136.33 |
| 36. | watchcartoononline.io | http://watchcartoononline.io | 104.28.16.39 |
| | | | 104.28.17.39 |
| 37. | thewatchcartoononline.tv | https://www.thewatchcartoononline.tv/ | 192.162.136.33 |
| | | | 192.162.137.229 |
| 38. | wco.tv | https://www.wco.tv/ | 91.215.159.214 |
| | Defendant No. 10 | | |
| 39. | Moviesjoy.net | https://www1.moviesjoy.net | 104.31.68.53 |
| | | | 104.31.69.53 |
| 40. | moviesjoys.in | https://moviesjoys.in/ | 104.28.30.186 |
| | | | 104.28.31.186 |
| | Defendant No. 11 | | |
| 41. | moviesjoy.pro | https://moviesjoy.pro/ | 207.180.216.107 |
| | Defendant No. 12 | | |
| 42. | afdah.info | https://afdah.info | 104.31.6.165 |
| | | | 104.31.7.165 |
| 43. | afdah.site | https://afdah.site/ | 104.27.184.207 |
| | | | 104.27.185.207 |
| 44. | afdah.email | https://afdah.email/ | 104.24.122.252 |
| | | | 104.24.123.252 |
| 45. | afdah.surf | https://afdah.surf/ | 104.27.168.127 |
| | | | 104.27.169.127 |
| | Defendant No. 13 | | |
| 46. | P30download.com | https://p30download.com/ | 5.144.130.116 |



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| | Defendant No. 14 | | |
| 47. | kiss-anime.ws | https://www.kiss-anime.ws | 104.26.4.69 |
| | | | 104.26.5.69 |
| 48. | kiss-anime.me | http://kiss-anime.me | 104.31.66.23 |
| | | | 104.31.67.23 |
| 49. | kissanime.monster | https://kissanime.monster/ | 104.18.36.32 |
| | | | 104.18.37.32 |
| 50. | kissanime.pro | https://kissanime.pro/ | 104.24.118.210 |
| | | | 104.24.119.210 |
| 51. | kissanime.fm | https://kissanime.fm/ | 104.24.106.34 |
| | | | 104.24.107.34 |
| 52. | kissanime.nz | https://kissanime.nz | 104.26.12.106 |
| | | | 104.26.13.106 |
| | Defendant No. 15 | | |
| 53. | Proxyof.com | http://proxyof.com | 104.18.36.49 |
| | | | 104.18.37.49 |
| | Defendant No. 16 | | |
| 54. | Yeshollywood.org | https://yeshollywood.org | 104.31.76.41 |
| | | | 104.31.77.41 |
| | Defendant No. 17 | | |
| 55. | moviesonlinewatch.com.pk | http://moviesonlinewatch.com.pk | 104.28.4.149 |
| | | | 104.28.5.149 |
| 56. | movieswatch.com.pk | http://www.movieswatch.com.pk/ | 104.26.6.6 |
| | | | 104.26.7.6 |
| | Defendant No. 18 | | |
| 57. | Watchfriendsonline.net | http://watchfriendsonline.net | 104.24.112.58 |
| | | | 104.24.113.58 |
| 58. | watchfriendsonline.eu | https://watchfriendsonline.eu/ | 104.24.100.47 |
| | | | 104.24.101.47 |
| 59. | iwatchfriends.net | https://iwatchfriends.net/ | 104.27.168.9 |
| | | | 104.27.169.9 |
| | Defendant No. 19 | | |
| 60. | Nyaa.si | https://nyaa.si | 185.178.208.182 |
| | Defendant No. 20 | | |
| 61. | Horriblesubs.info | https://horriblesubs.info | 104.24.108.17 |
| | | | 104.24.109.17 |
| | Defendant No. 21 | | |
| 62. | Gogoanime.video | https://gogoanime.video | 104.31.70.253 |
| | | | 104.31.71.253 |
| 63. | gogoanime.in | http://gogoanime.in | 104.27.136.219 |
| | | | 104.27.137.219 |
| 64. | gogoanime.tv | http://gogoanime.tv | 104.28.2.206 |



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| | | | 104.28.3.206 |
| 65. | gogoanime.io | https://www15.gogoanime.io | 94.242.62.229 |
| 66. | gogoanime.se | http://gogoanime.se | 104.24.98.74 |
| | | | 104.24.99.74 |
| 67. | gogoanimes.co | http://gogoanimes.co | 104.27.146.10 |
| | | | 104.27.147.10 |
| 68. | gogoanimehub.tv | https://www4.gogoanimehub.tv | 104.18.32.30 |
| | | | 104.18.33.30 |
| 69. | gogoanimehub.com | https://www11.gogoanimehub.com | 104.27.142.246 |
| | | | 104.27.143.246 |
| 70. | gogoanime.pro | https://gogoanime.pro/ | 104.28.18.241 |
| | | | 104.28.19.241 |
| 71. | gogoanime-io.net | http://gogoanime-io.net/ | 104.27.164.86 |
| | | | 104.27.165.86 |
| 72. | gogoanime.cool | https://gogoanime.cool/ | 104.18.36.96 |
| | | | 104.18.37.96 |
| | Defendant No. 22 | | |
| 73. | 9anime.to | https://9anime.to | 104.24.104.31 |
| | | | 104.24.105.31 |
| 74. | 9anime.ru | https://9anime.ru | 104.27.156.26 |
| | | | 104.27.157.26 |
| 75. | 9anime.nl | https://9anime.nl | 104.31.68.79 |
| | | | 104.31.69.79 |
| 76. | 9anime.live | https://9anime.live | 104.28.8.134 |
| | | | 104.28.9.134 |
| 77. | 9anime.life | https://9anime.life | 104.18.42.83 |
| | | | 104.18.43.83 |
| 78. | 9anime.one | https://9anime.one | 104.27.170.68 |
| | | | 104.27.171.68 |
| 79. | 9anime.page | https://9anime.page | 104.27.186.190 |
| | | | 104.27.187.190 |
| 80. | 9anime.video | https://9anime.video | 104.27.132.234 |
| | | | 104.27.133.234 |
| 81. | 9animes.net | https://ww.9animes.net/ | 104.27.188.240 |
| | | | 104.27.189.240 |
| | Defendant No. 23 | | |
| 82. | Animedao.com | https://animedao.com | 104.18.54.81 |
| | | | 104.18.55.81 |



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| | Defendant No. 24 | | |
| 83. | Hdmovies.club | https://hdmovieshub.club/ | 104.27.132.62 |
| | | | 104.27.133.62 |
| 84. | hdmovieshub.cc | https://hdmovieshub.cc/ | 104.28.4.3 |
| | | | 104.28.5.3 |
| 85. | hubflixhd.in | http://hubflixhd.in | 104.24.106.81 |
| | | | 104.24.107.81 |
| | Defendant No. 25 | | |
| 86. | movies123.pics | https://movies123.pics | 104.27.184.67 |
| | | | 104.27.185.67 |
| 87. | Movies123.pro | http://movies123.pro | 104.18.56.188 |
| | | | 104.18.57.188 |
| 88. | movies123.top | https://movies123.top | 104.28.24.36 |
| | | | 104.28.25.36 |
| | Defendant No. 26 | | |
| 89. | Animeram.cc | https://ww2.animeram.cc | 104.18.52.81 |
| | | | 104.18.53.81 |
| | Defendant No. 27 | | |
| 90. | Iptorrents.com | https://iptorrents.com | 104.20.222.73 |
| | | | 104.20.223.73 |
| 91. | ipt-update.com | http://ipt-update.com | 104.28.4.103 |
| | | | 104.28.5.103 |
| 92. | iptorrents.us | http://iptorrents.us | 104.18.62.146 |
| | | | 104.18.63.146 |
| 93. | ipt.lol | https://ipt.lol | 104.31.94.99 |
| | | | 104.31.95.99 |
| 94. | ipt.beelyrics.net | https://ipt.beelyrics.net | 104.31.92.247 |
| | | | 104.31.93.247 |
| 95. | ipt.findnemo.net | https://ipt.findnemo.net | 104.18.44.247 |
| | | | 104.18.45.247 |
| 96. | ipt.getcrazy.me | https://ipt.getcrazy.me | 104.24.96.186 |
| | | | 104.24.97.186 |
| 97. | ipt.venom.global | https://ipt.venom.global | 104.27.136.53 |
| | | | 104.27.137.53 |
| 98. | ipt.workisboring.net | https://ipt.workisboring.net | 104.24.126.216 |
| | | | 104.24.127.216 |
| 99. | iptorrents.eu | https://iptorrents.eu/ | 104.25.150.17 |
| | | | 104.25.151.17 |
| 100. | nemo.iptorrents.com | https://nemo.iptorrents.com/ | 104.20.222.73 |
| | | | 104.20.223.73 |
| | Defendant No. 28 | | |
| 101. | Torrentdownload.info | https://www.torrentdownload. | 104.18.50.86 |



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| | | info/ | 104.18.51.86 |
| | Defendant No. 29 | | |
| 102. | All123movies.com | https://ww1.all123movies.com | 104.27.186.203 |
| | | | 104.27.187.203 |
| | Defendant No. 30 | | |
| 103. | Cartooncrazy.tv | https://ww1.cartooncrazy.tv | 104.26.0.128 |
| | | | 104.26.1.128 |
| 104. | cartooncrazy.net | http://www.cartooncrazy.net/ | 104.26.10.72 |
| | | | 104.26.11.72 |
| | Defendant No. 31 | | |
| 105. | Unblockit.red | https://unblockit.red | 104.26.8.196 |
| | | | 104.26.9.196 |
| | Defendant No. 32 | | |
| 106. | Vumoo.to | http://vumoo.to | 104.27.134.49 |
| | | | 104.27.135.49 |
| 107. | vumoo.life | https://vumoo.life/ | 104.24.118.75 |
| | | | 104.24.119.75 |
| 108. | vumoo.xyz | https://vumoo.xyz/ | 104.27.186.110 |
| | | | 104.27.187.110 |
| | Defendant No. 33 | | |
| 109. | Yourbittorrent2.com | https://yourbittorrent2.com/ | 104.31.74.122 |
| | | | 104.31.75.122 |
| | Defendant No. 34 | | |
| 110. | Openloadmovies.ac | https://openloadmovies.ac | 104.28.10.209 |
| | | | 104.28.11.209 |
| 111. | openloadmovies.net | http://openloadmovies.net | 104.24.106.76 |
| | | | 104.24.107.76 |
| 112. | openloadmovies.bz | http://openloadmovies.bz | 104.31.72.26 |
| | | | 104.31.73.26 |
| 113. | openloadmovies.uk | https://openloadmovies.uk/ | 104.27.130.48 |
| | | | 104.27.131.48 |
| 114. | openloadmovies.ch | https://openloadmovies.ch/ | 104.27.188.50 |
| | | | 104.27.189.50 |
| | Defendant No. 35 | | |
| 115. | Solarmovie.id | https://ww1.solarmovie.id | 104.27.140.75 |
| | | | 104.27.141.75 |
| | Defendant No. 36 | | |
| 116. | Hdmovie2.com | https://hdmovie2.com/ | 104.31.76.223 |
| | | | 104.31.77.223 |
| | Defendant No. 37 | | |
| 117. | 9kmovies.club | https://9kmovies.club | 104.27.146.148 |
| | | | 104.27.147.148 |



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| 118. | 9kmovies.red | http://9kmovies.red | 104.24.104.67 |
| | | | 104.24.105.67 |

8. Besides the aforementioned rogue websites, the plaintiffs have also arrayed the Internet Service Providers (ISPs). These ISPs are arrayed as defendant nos. 38 to 46.

8.1 Furthermore, to ensure that the ISPs block access to the aforementioned rogue websites, the plaintiffs have also arrayed the concerned department i.e. DOT and the concerned ministry of the Union of India i.e. MEITY as defendant nos. 47 and 48 respectively.

9. I have heard Mr. Saikrishna Rajagopal in support of the case put forth by the plaintiffs.

10. According to me, the rogue websites which enable streaming of the creative works of the plaintiffs in which they have copyright, *albeit* illegally, is a cause for concern. In sum, it is the plaintiffs' case that the rogue websites are indulging in digital piracy.

10.1 I am of the view that if the plaintiffs are not protected, as prayed for, irreparable damage would be caused to their commercial and statutory interest.

10.2 The balance of convenience, it appears, is also in favour of the plaintiffs.

11. Therefore, I am inclined to issue the following interim directions to protect the interest of the plaintiffs:

(i) Defendant nos. 1 to 37 are restrained from, in any manner, hosting, streamlining, reproducing, distributing, making available to the public and/or communicating to the public or facilitating the same on their websites through the internet in any manner whatsoever, any



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cinematograph work, content, programme and show in which the plaintiffs have copyright.

(i)(a) This injunction shall also operate in respect of the mirror/redirect/alphanumeric websites, which are put in play by defendant nos. 1 to 37 to grant access to the websites referred to in paragraph 7.3 hereinabove.

(ii) Defendant nos. 38 to 46 are directed to block access to the websites of defendant nos. 1 to 37 as detailed out in paragraph 7.3 above.

(ii)(a) This direction will also operate *qua* mirror/redirect/alphanumeric websites, which have their roots in the websites of defendant nos. 1 to 37 referred to in paragraph 7.3 above.

(iii) Defendant nos. 47 and 48 shall issue necessary directions/notifications calling upon various ISPs, in general, to block access to the websites of defendant nos. 1 to 37 as also *qua* mirror/redirect/alphanumeric websites of the said defendants, which are referred to in paragraph 7.3 above.

(iv) The plaintiffs are given liberty to file an application under Order I Rule 10 of the CPC to array other rogue websites if the same are discovered after the issuance of the instant interim order. The purpose being that the Court, in these cases, needs to dynamically monitor such egregious illegality and, if necessary, pass interim orders to restrain similar rogue websites from illegally streaming the creative content in which the plaintiffs have a copyright.

12. The plaintiffs will comply with the provision of Order XXXIX Rule 3 of the CPC within five days of the receipt of a copy of this order.



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13. Renotify the matter on 01.09.2020.

**RAJIV SHAKDHER, J**

**JULY 27, 2020**
pmc/KK

*Click here to check corrigendum, if any*



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